

## Annexure - 3

Name of the corporate debtor: Hanuman Tea Co Ltd  
 Date of commencement of CIRP: 29<sup>th</sup> April, 2025 (order received by IRP on 17/05/2025)  
 Updated List of creditors as on: 25<sup>th</sup> March, 2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(Amount in Rs)

## Annexure - 4

Name of the corporate debtor: Hanuman Tea Co Ltd  
 Date of commencement of CIRP: 29<sup>th</sup> April, 2025 (order received by IRP on 17/05/2025)  
 Updated List of creditors as on: 25<sup>th</sup> March, 2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

